

राशि का नहीं है, इसलिए मैं मंत्री जी से अनुरोध करूंगा कि जो किराया बढ़ाया गया है, उसको कम किया जाए।

पूसरी बात में यह कहना चाहूंगा कि बरौनी जोकि उत्तरी बिहार और दक्षिण बिहार को जोड़ता है, वहाँ पर रेलवे का डिबीजनल हेडक्वार्टर होना चाहिए।

SHRI K. MALLANNA (Chitradurga) KK Express is one of the superfast express trains. But it has become the slowest possible train between Jawalerpur and Bangalore. I request the Minister to see that it is made superfast between Jawalerpur and Bangalore also.

श्री भूज (झालावाड़) : अध्यक्ष महोदय, मैं सिर्फ इतना ही निवेदन करना चाहता हूँ कि शिक्षा मंत्रालय द्वारा जो सुविधाएँ शिक्षकों को दी जाती हैं, क्या रेलवे मंत्रालय के द्वारा भी वही सुविधाएँ शिक्षकों को दी जाएंगी ? मैं यही निवेदन करना चाहता हूँ।

PROF MADHU DANDAVATE : In one sentence, I say, I will take due note of all the constructive suggestions that have been made by the hon Members.

MR. SPEAKER : The question is : "That the Bill be passed."

The motion was adopted.

17-45 1/2 hrs.

DEMANDS\* FOR EXCESS GRANTS (RAILWAYS), 1975-76

MR. SPEAKER : We now take up Demands for Excess Grants (Railways) for 1975-76.

Motion moved :

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 3, 5 to 10, 13, 15 to 17 and 21."

Demands for Excess Grants (Railways) for 1975-76 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand submitted to the Vote of the House
(1)	(2)	(3)
3	Payment of Worked Lines and others . . . . .	2,22,645
5	Working Expenses—Repairs and Maintenance . . . . .	13,80,57,483
6	Working Expenses—Operating Staff . . . . .	1,71,17,592
7	Working Expenses—Operation (Fuel) . . . . .	6,51,70,848
8	Working Expenses—Operation other than staff and fuel . . . . .	9,50,45,802
9	Working Expenses—Miscellaneous Expenses . . . . .	3,11,54,112
10	Working Expenses—Staff Welfare . . . . .	54,68,576
13	Open Line Works (Revenue) . . . . .	12,02,120
15	Open Line Works—Capital, Depreciation Reserve Fund and Development Fund . . . . .	46,03,71,860
16	Pensionary Charges—Pension Fund . . . . .	4,22,16,919
17	Repayment of Loans from General Revenues and Interest thereon—Development Fund . . . . .	2,66,136
21	Appropriation to Accident Compensation, Safety and Passenger Amenities Fund . . . . .	13,08,214

\*Moved with the recommendation of the President.

MR. SPEAKER: I now put the Demands for Excess Grants (Railways) for 1975-76 to vote.

The question is:

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 3, 5 to 10, 13, 15 to 17 and 21."

*The motion was adopted.*

17.46 hrs.

APPROPRIATION (RAILWAYS) No. 3 BILL,\* 1978

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year."

*The motion was adopted.*

PROF. MADHU DANDAVATE: I introduce\*\* the Bill.

I beg to move†

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. SPEAKER: Now, I put it vote....

SHRI R. VENKATARAMAN (Madras South): He does not say how the excesses have arisen.

PROF. MADHU DANDAVATE: Everything has been mentioned in the note that has been given.

MR. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER: We shall now take up clauses.

The question is:

"That clauses 2 and 3 and the Schedule stand part of the Bill."

*The motion was adopted.*

*Clause 2 and 3 and the Schedule were added to the Bill.*

*Clause 1, the enacting Formula and the title were added to the Bill.*

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 20-3-78.

\*\*Introduced with the recommendation of the President.

†Moved with the recommendation of the President.